

[Extract from the Punjab Govt. Gaz. (Extra), dated the 11th January, 2016]

GOVERNMENT OF PUNJAB
DEPARTMENT OF LOCAL GOVERNMENT
(LOCAL GOVERNMENT-2 BRANCH)

NOTIFICATION

The 11th January, 2016

No. 4/24/2010-11.G2/664227/1 - In exercise of the powers conferred by sub-section (2) of section 73 and section 75 of the Punjab Town Improvement Act, 1922 (Punjab Act No. 4 of 1922) and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make the following rules, further to amend the Punjab Trust Services (Recruitment and Conditions of Service) Rules, 2015, namely:-

RULES

- (1) These Rules may be called the Punjab Trust Services (Recruitment and Conditions of Service) (Amendment) Rules, 2016.
- (2) They shall come into force on and with effect from the day of publication in the Official Gazette.
- In the Punjab Trust Services (Recruitment and Conditions of Service) Rules, 2015, in Appendix B, in the Table, for Serial Nos. 6, 7 and 8 and entries relating thereto, the following Serial Nos. and entries relating thereto shall be substituted, namely:-

Sr. No.	Name of post	Qualifications for direct recruitment	Qualifications for promotion
6	Chief Engineer	-	From amongst the members of the Punjab Service of Trust Superintending Engineers, who possess B.E. Civil or AMIE Civil degree from a recognised university or institution and have an experience of working in this Service for a minimum period of two years.
7	Superintending Engineer	-	From amongst the members of the Punjab Service of Trust Engineers, who possess B.E. Civil or AMIE Civil degree from a recognised university or institution and have an experience of working in this Service for a minimum period of six years.
8	Trust Engineer	-	From amongst the members of the Punjab Service of Trust Assistant Engineers, who possess B.E. Civil or AMIE Civil degree from a recognised university or institution and have an experience of working in this Service for a minimum period of eight years.

Provided that the existing members of the aforementioned Service, as a measure personal to them, shall be entitled for promotion notwithstanding that they do not possess the aforesaid degree:

Provided further that a existing member of the Punjab Service of Trust Assistant Engineers, who has an experience of working on regular basis in this Service for a minimum

period of four years shall be considered for promotion, subject to the following conditions, namely:-

- (i) he shall be placed at the initial pay scale of the post of Trust Engineer and shall be entitled to the pay being drawn by him as Assistant Trust Engineer or as per initial pay scale of Trust Engineer, whichever is higher;
- (ii) he will earn increments on the pay scale of Trust Engineer only when he completes 8 years' service as Assistant Trust Engineer on regular basis; and
- (iii) he shall continue to earn the normal annual increments in the pay scale of the post of Assistant Trust Engineer as well as the benefits under Assured Career Progression Scheme, which he would have continued to get had he not been promoted. If the completion of 8 years period mentioned in clause (ii) of the proviso."

VIKAS PRATAP

Secretary to Government Punjab
Department of Local Government.

Chandigarh

The 11th January, 2016

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